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Strike by employees of Public Sector Banks

1797. SHRI M.P. ACHUTHAN:

SHRI D. RAJA:

Will the Minister of FINANCE be pleased to state:

- (a) whether it is fact that the employees of the Public Sector Banks (PSBs) went on a one day strike on 12 November, 2014 to press for their long pending demand for wage revision; and
- (b) if so, the details thereof and what measures are being taken to reach at an amicable settlement to their demand?

THE MINISTER OF FINANCE (SHRI ARUN JAITLEY): (a) Yes, Sir.

(b) Indian Banks' Association (IBA), negotiating on behalf of management of Public Sector Banks (PSBs) has undertaken 14 rounds of meetings with Unions/ Associations of employees/officers of PSBs during the present settlement of wage revision and is open for further discussions to carry the matter forward in order to arrive at an amicable resolution. The Chief Labour Commissioner (Central) also called reconciliation meetings after receiving the notice of strike and appealed for resolving the issue through amicably.

Agreement signed with BRICS and G-20 countries regarding unaccounted money

1798. SHRI ARVIND KUMAR SINGH:

SHRI ALOK TIWARI:

SHRI P. BHATTACHARYA:

Will the Minister of FINANCE be pleased to state:

- (a) whether BRICS and G-20 countries have signed any treaty with India regarding co-ordination on unaccounted money stashed abroad and its repatriation to India during recent meeting of Prime Minister with BR1CS leaders in November, 2014; and
- (b) if so, the details thereof along with the salient features of the treaties in this regard?

THE MINISTER OF FINANCE (SHRI ARUN JAITLEY): (a) and (b) No, Sir. However, the Prime Minister in a meeting of leaders of the BRICS countries, on 15th November, 2014, stated that repatriation of black money kept abroad is a priority for